

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 6458-6459/2023

(Arising out of impugned final judgment and orders dated 25-01-2023 in WC No. 27039/2022 and 09-02-2023 in CMMA No. 6/2023 in WC No. 27039/2022 passed by the High Court of Judicature at Allahabad)

M/S SUNWORLD RESIDENCY PVT. LTD

Petitioner(s)

VERSUS

RAMAN IYER & ORS.

Respondent(s)

(IA No.65690/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.65692/2023-EXEMPTION FROM FILING O.T.)

Date : 16-10-2023 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE PANKAJ MITHAL

For Petitioner(s)

Ms. Meenakshi Arora, Sr. Adv.
Mr. Sumit Sinha, AOR
Mr. Anshum Jain, Adv.

For Respondent(s)

Mr. Shekhar Nafde, Sr. Adv.
Mr. Gaurav Kejriwal, AOR
Ms. Geetika Panwar, Adv.
Mr. Gaurav Kejriwal, Adv.
Ms. Tanvi Nigam, Adv.

UPON hearing the counsel the Court made the following
O R D E R

On the request made by the learned senior counsel appearing for the respondent No.1, list on 18th October, 2023.

(ANITA MALHOTRA)
AR-CUM-PS

(AVGV RAMU)
COURT MASTER